

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr.M.P No.1666 of 2015

With

Cr.M.P. No.1548 of 2015

Sanjay Kumar Dubey ... Petitioner
Versus
The State of Jharkhand through C.B.I Opp. Party

CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Vishal Kr. Tiwary, Advocate
: Mrs. Neeta Krishna, Advocate
For the C.B.I. : Mr. Rohit Sinha, Spl. P.P.

Order No.10 Dated- 29.06.2020

Heard the parties through video conferencing.

Learned counsel for the petitioners prays for time.

Prayer for time is allowed as the last chance.

List these criminal miscellaneous petitions six weeks after the lockdown period is over.

(Anil Kumar Choudhary, J.)